

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 1191/2013

MASIHUDDIN AHMAD KHAN

Appellant(s)

VERSUS

STATE THR. C.B.I.
(with office report)

Respondent(s)

WITH

Crl.A. No. 1192/2013
(With Office Report)

Date : 16/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Lal Das,Adv.
Ms. Sharmisthi Choudhury, Adv.
Mr. B. V. Balaram Das,Adv.

For Respondent(s)

Mr. B. V. Balaram Das,Adv.
Mr. Anupam Lal Das,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite Registrar's Court order dated 3.9.2014, parties
have not filed additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar